

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 29-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Anticipatory Bail/953/2021	Order Passed: Stage :DISMISSED Sub Satge :----	Disposal Date : 29-01-2022
2	Regular Bail/799/2021	Order Passed: Stage :DISMISSED Sub Satge :----	Disposal Date : 29-01-2022
3	Regular Bail/885/2021	Order Passed: Stage :DISMISSED Sub Satge :----	Disposal Date : 29-01-2022
4	Regular Bail/934/2021	Order Passed: Stage :DISMISSED Sub Satge :----	Disposal Date : 29-01-2022
5	Regular Bail/915/2021	Order Passed: Stage :DISPOSED Sub Satge :----	Disposal Date : 15-01-2022
6	Regular Bail/695/2021	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 29-01-2022
7	Regular Bail (Excise Act)/43/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 29-01-2022
8	Anticipatory Bail/545/2021	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 29-01-2022
9	Regular Bail (Excise Act)/59/2022	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 29-01-2022
10	Excise Act/763/2020	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
11	Excise Act/113/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
12	Excise Act/114/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
13	Excise Act/121/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
14	Excise Act/122/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
15	Excise Act/264/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
16	Excise Act/470/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
17	Excise Act/476/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
18	Excise Act/477/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
19	Excise Act/482/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
20	Excise Act/491/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
21	Excise Act/494/2021	Order Passed: Stage :Awaited for final form / Chargesheet Sub Satge :----	Next Date of Hearing :27-04-2022
22	Anticipatory Bail/709/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-03-2022
23	Excise Act/820/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022
24	Excise Act/821/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 29-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Excise Act/822/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-04-2022
26	Anticipatory Bail/1114/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
27	Anticipatory Bail/31/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :16-02-2022
28	Regular Bail (Excise Act)/96/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
29	Regular Bail (Excise Act)/115/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
30	Anticipatory Bail/160/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
31	Regular Bail (Excise Act)/127/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
32	Regular Bail (Excise Act)/128/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
33	Regular Bail (Excise Act)/129/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :15-02-2022
34	Regular Bail (Excise Act)/130/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
35	Regular Bail (Excise Act)/131/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
36	Regular Bail (Excise Act)/132/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
37	Regular Bail (Excise Act)/135/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :09-02-2022
38	Regular Bail (Excise Act)/136/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
39	Regular Bail (Excise Act)/137/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022

No. of Cases Heard	39
No. of Cases listed	39
No. of Witness Examined	
No. of Cases Disposed	9
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Roznama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 29-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
-----	----------	------------------------	--------------------

Presiding Officer